

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

Pursuant to the directions of Hon'ble High Court of Delhi, New Delhi as contained in letter No.2746-2758/DHC/Gaz/G-4/DHJS/SumVac/2026 dated 06.05.2026, 3361/DHC/Gaz./G-1/2013 dated 10.06.2013 and 2960-2969/DHC/Gaz./G-1/2013 dated 21.05.2013 and in exercise of powers vested with the Principal District & Sessions Judge (West) inter alia under Section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 and Section 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional Sessions Judges and District Judges of West District to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. the Narcotics Drugs and psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and Prevention of Money Laundering Act 2002, pertaining to the West District Sessions Division and urgent Civil matters & applications pertaining to West Civil District during ensuing Summer Vacations, 2026, in addition to Court work, if any, as indicated herein below :-

**Criminal & Special Acts Cases**

| Dates of Duty                                     | Name of the Judicial Officer   | Court Room No. | Police Stations and Investigating Agencies of West Police District   |
|---|--|----------------|--|
| 01.06.2026 to 06.06.2026, 08.06.2026 & 09.06.2026 | <b>Bail Roster bearing No.713/22984-23015/Bail Power/Gaz./PDJ West/2026 dated 08.05.2026 shall remain in existence till 09.06.2026 (except holidays) alongwith the authorities / special powers as stated above.</b> |                |  |
| 10.06.2026  | Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act   | 132            | Nangloi, Ranhola, Ranjit Nagar, Khyala, Mayapuri, Tilak Nagar, EOW, Rajouri Garden, Moti Nagar, Pending bail applications of Uttam Nagar, Anand Parbat, Cyber Police Station, Crime Branch, Punjabi Bagh, Hari Nagar, Nihal Vihar, Patel Nagar, Mundka, Paschim Vihar East earlier known as Paschim Vihar, Raja Garden Metro Railway Police Station, Pending Bail applications of Janakpuri, Kirti Nagar, CAW Cell of West Police District, Paschim Vihar West earlier known as Mianwali Nagar, Pending Bail Applications of Vikas Puri, Janakpuri Metro |
| 11.06.2026  | Sh. Deepak Kumar-II, ASJ (FTSC)(RC)-01   | 318            |  |
| 12.06.2026  | Sh. Sachin Jain, ASJ-07(POCSO)   | 216            |  |
| 15.06.2026  | Sh. Rajinder Singh, ASJ (SC-RC)-02   | 120            |  |
| 16.06.2026  | Ms. Priya Mahendra, ASJ-09   | 307            |  |
| 17.06.2026  | Sh. Rajinder Kumar, ASJ-03   | 35             |  |
| 18.06.2026  | Sh. Divyang Thakur, ASJ-01 (POCSO)   | 16             |  |
| 19.06.2026  | Sh. Divyang Thakur, ASJ-01 (POCSO)   | 16             |  |
| 20.06.2026  | Sh. Divyang Thakur, ASJ-01 (POCSO)   | 16             |  |
| 22.06.2026  | Sh. Vishal Pahuja, ASJ (SC-RC)-01  | 9              |  |
| 23.06.2026  | Sh. Vishal Pahuja, ASJ (SC-RC)-01  | 9              |  |
| 24.06.2026  | Sh. Vishal Pahuja, ASJ (SC-RC)-01  | 9              |  |
| 25.06.2026  | Sh. Vishal Pahuja, ASJ (SC-RC)-01  | 9              |  |
| 27.06.2026  | Ms. Pooja Talwar, ASJ (FTC)-01   | 313            |  |
| 29.06.2026  | Ms. Pooja Talwar, ASJ (FTC)-01   | 313            |  |
| 30.06.2026  | Ms. Pooja Talwar, ASJ (FTC)-01   | 313            |  |

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## Civil Matters/ Applications

| Dates of Duty                                     | Name of the Judicial Officer   | Court Room No.     |   |
|---|--|--------------------|---|
| 01.06.2026 to 06.06.2026, 08.06.2026 & 09.06.2026 | <b>The Link Roster Order bearing No.732/23141-23191/Power/ADJ/Gaz./PD&amp;SJ West/2026 dated 08.05.2026 shall remain in existence till 09.06.2026 (except holidays).</b> |                    |   |
| 10.06.2026  | Ms. Saumya Chauhan, ASJ (FTC)-02   | 324                | Urgent Civil, Commercial matters and applications |
| 11.06.2026  | Ms. Gunjan Gupta, PO-MACT-01   | 406<br>Extn. Block |   |
| 12.06.2026  | Ms. Goma Dabas Gupta, DJ-06  | 110<br>Extn. Block |   |
| 15.06.2026  | Sh. Manoj Kumar Sharma, DJ-07  | 346                |   |
| 16.06.2026  | Sh. Vinod Kumar Meena, DJ-10   | 505<br>Extn. Block |   |
| 17.06.2026  | Sh. Vinod Kumar Meena, DJ-10   | 505<br>Extn. Block |   |
| 18.06.2026  | Ms. Susheel Bala Dagar, DJ-08  | 506<br>Extn. Block |   |
| 19.06.2026  | Ms. Kadambari Awasthi, ASJ (FTSC)(RC)-02   | 178                |   |
| 20.06.2026  | Ms. Kadambari Awasthi, ASJ (FTSC)(RC)-02   | 178                |   |
| 22.06.2026  | Sh. Sunil Kumar Sharma, DJ-04  | 131                |   |
| 23.06.2026  | Sh. Sunil Kumar Sharma, DJ-04  | 131                |   |
| 24.06.2026  | Sh. Sunil Kumar Sharma, DJ-04  | 131                |   |
| 25.06.2026  | Sh. Arvind Bansal, DJ-05   | 103<br>Extn. Block |   |
| 27.06.2026  | Sh. Arvind Bansal, DJ-05   | 103<br>Extn. Block |   |
| 29.06.2026  | Sh. Arvind Bansal, DJ-05   | 103<br>Extn. Block |   |
| 30.06.2026  | Ms. Gunjan Gupta, PO-MACT-01   | 406<br>Extn. Block |   |

1. The above mentioned Judicial Officers shall hold the Courts in their respective Court Rooms and they are to ensure that they are available on the dates on which they have been detained for duty during the Summer Vacation, 2026.
2. The Judicial Officers so detained shall be assisted by their own Court Staff on the dates they perform duty.
3. The Office of the West District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holiday, if any.
4. During the vacation period, the senior most Judicial Officers of the district available on duty shall perform the function of receiving and registering cases, appeals or revisions and also look after the administrative work in the absence of the undersigned.
5. **In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting District Judge / Additional Sessions Judge on duty at West District/Sessions Division, Tis Hazari Courts, Delhi, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.**

6. The Judicial Officers of West District, Tis Hazari Courts, Delhi shall be entitled for compensatory leave in lieu of the detention period opted by the Judicial Officer during the Special Casual Leave i.e. 21 days as permissible to the officers of the DHJS, within one year.

Note :- The existing Bail Roster shall continue after completion of Summer Vacation 2026 i.e. from 1<sup>st</sup> July, 2026 onwards.

(DR. VIJAY KUMAR DAHIYA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

814/25893-26042  
No. \_\_\_\_\_

/S.V./Gaz./PDJ West/2026 Dated, Delhi the \_\_\_\_\_

Copy forwarded to :

25 MAY 2026

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. All the Judicial Officers concerned.
5. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
6. The Director, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
7. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
8. The CJM/ACJM/ACJ, West District, Tis Hazari Court, Delhi.
9. The Senior Civil Judge, West District, Tis Hazari Court, Delhi.
10. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
11. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
12. The Director/Public Prosecutor, Directorate of Prosecution, Tis Hazari Court, Delhi.
13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
14. The Secretary Bar Association, Tis Hazari Court, Delhi.
15. The PRO, Tis Hazari Court, Delhi.
16. The Reader to the undersigned.
17. The PS to the undersigned.
18. The O/o CJM, West District, Tis Hazari Courts, Delhi.
19. The Incharge, Lock-up at Tis Hazari Court, Delhi.
20. For uploading on LAYERS.
21. For uploading on centralized website through LAYERS.
22. Notice Board, West District, Tis Hazari Court, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

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